

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

O R D E R

No: 354 Dated: 01-07-2019

In terms of Rule 15(1) of SRO 53 dated 01-03-2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

S.No.	Name of the Officer S/Shri
1.	Ms.Masrat Shaheen, Registrar Judicial, High Court Wing Srinagar;
2.	Aijaz Ahmad Khan, Additional D&SJ, Sopore;
3.	Amarjeet Singh Langeh, CJM, Reasi;
4.	Manzoor Ahmad Zargar, Sub-Judge, Pattan;
5.	Manzoor Ahmad Khan, Special Mobile Magistrate, Chadoora;
6.	Arun Kumar Kotwal, Judge Small Causes Court, Srinagar;
7.	Fayaz Ahmad Qureshi, Munsiff, Anantnag;
8.	Munish Kumar Manhas, DMM(T), Kishtwar

By Order.


(Permod Kumar)
Deputy Registrar(G.S.)

No: 2435-43 /GS Dated: 01-07-2019

Copy to the:-

1. Shri _____
2. Chief Accounts Officer, High Court of J&K, Srinagar.
.....for information and n/a.


Deputy Registrar (G.S.)